## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 173/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Casa Builders Pvt. Ltd.

V/s.

SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME	DESIGNATION	SIGNATURE
1. CHIRAGDAVE	ADV FOR AETITIONER	(s) are
DNYANESHWAR	ADV FOR	5 neg
JAOHAV	PETITOONER	d

## <u>ORDER</u>

## T.C.P. No. 173/I&BP/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner/Creditor is present.
- He is seeking time for due compliance under I&BP Code. Granted.
- Adjourned to 22<sup>nd</sup> August, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.07.2017